

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 914
ANSWERED ON 27TH JUNE, 2019

TRAFFIC ALONG STATE BORDERS

914. SHRI RAJAN VICHARE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received any request for taking steps to ensure smooth flow of traffic along State borders where toll collectors intercept commercial vehicles causing snarls and if so, the details thereof;
- (b) whether toll results in bumper jam, wastage of precious time of thousands of people, wastage of fuel, air pollution and noise pollution and if so, the details thereof;
- (c) whether the Government is going to issue directions to the National Highways Authority of India and the States to ensure smooth flow of traffic at tolls at the State borders to counter the same; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) &(b) No Sir. The toll collected at State Borders comes under the control of State Governments.

(c) &(d) Government has rolled out a cashless payment mechanism through FASTag based Electronic Fee Collection (EFC) system on pan India basis w.e.f. 25.04.2016. The initiative provides seamless travel through the fee plazas on National Highways and convenience of cashless payment of user fee which facilitates smooth flow of traffic at fee plazas on National Highways.
